

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

7. **IA-3681(MB)2023 IN C.P. (IB)/3212(MB)2019**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.11.2023**

NAME OF THE PARTIES:

Uco Bank

Vs.

Narendra Solvex Private Limited

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Deep Dighe i/b Mr. Amit Tungare, Ld. Counsel for the Applicant present. None present for the Respondent.
2. One-week time is granted to the Respondent as a final chance for filing affidavit.
3. List this matter for further consideration on **23.11.2023**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)